

**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

C.P. (I.B) No. 129/7/NCLT/AHM/2017

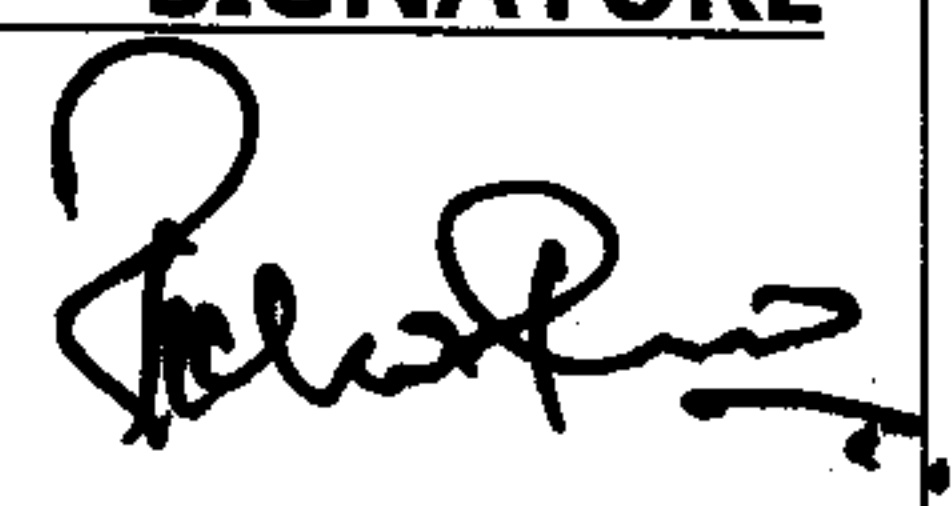


Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017**

Name of the Company: Punjab National Bank  
V/s.  
Ionik Casting Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Raju Kothari	Advocate	Applicant	
2.	Anip A. Gandhi	Advocate	Applicant	
3.	SHRI NAVIN PAHWA WITH NATASHA SUTARIA FOR THAKKAR & PAHWA, ADVS.	SR. ADV.	RESPONDENT	

**ORDER**

Learned Advocate Mr. Anip Gandhi with Learned Advocate Mr. Raju Kothari present for Financial Creditor/ Petitioner. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Natasha Sutaria present for Respondent.

At request of learned Counsel for Respondent on the ground of settlement.

List the matter on 21.11.2017 as a last chance.

  
**BIKKI RAVEENDRA BABU**  
MEMBER JUDICIAL

Dated this the 07th day of November, 2017.